15

NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 60/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2017

Name of the Company:

Anupam Maheshwari.

(Rajlaxmi Developers Pvt Ltd)

V/s.

Registrar of Companies, Gwalior.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. DEEPALT GARHEWAL

ADVOCATE

2

<u>ORDER</u>

Learned Advocate Ms. Deepali Garehewal present for Appellant. None present for ROC.

Appellant is directed to file bank statement and latest income tax return.

Appellant is directed to file disclosing the status of the bank account and status of the directors.

Appellant is directed to issue notice to ROC, Gwalior along with copy of the application informing the date of hearing.

List the matter on 08.12.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17th day of November, 2017.